

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 70 of 2013

Dated : 13th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Wardha Power Company Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
for R-1,
Mr. Amit Kapur,
Ms. Poonam Verma &
Mr. Gaurav Dudeja for R-4
Ms. Ramni Taneja &
Mr. Umang Jain for R-2

ORDER

We have heard Mr. Amit Kapur, learned counsel for the respondent no.4.
Post the matter for further hearing on **10th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member